

(GSA) than the incentives given to the other agencies;

(b) if so, the details thereof;

(e) whether any investigation, has been initiated by Government into this bungling of the Air-India's officer on connivance of GSA, a former employee of the Air-India;

(d) if so, what is its outcome;

(e) if not, the reasons therefor; and

(f) what steps Government propose to take to tame these GSAs abroad in not such malpractices and what have been learnt by the Air India by the various malpractices by its London-based GSA?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): (a) to (f) The information is being collected and will be laid on the Table of Sabha,

Development of Tourism in Kerala

2645. SHRI K. GOPALAN: Will the PRIME MINISTER be pleased to state the details of the plans of the India Tourism Development Corporation for development of tourism in Kerala during the Seventh Five Year Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): The VIIth Five Year Plan of ITDC does not include any specific scheme for development of tourism in the State of Kerala. However, a lumpsum provision of Rs. 5 crores exists in the VIIIth Plan for joint venture schemes. Such schemes can be worked out in Kerala also in consultation with State Government/State Tourism Development Corporation subject to satisfactory feasibility study.

Hotel Samrat in Delhi

2646. SHRI K. GOPALAN: Will the PRIME MINISTER be pleased to state:

(a) the date of the opening of the ITDC Hotel Samrat in Delhi;

(b) what has been the capital investment in this hotel and by when it is supposed

to break even according to its project report;

(c) the total profit earned by the hotel since its opening till 30th June, 1985;

(d) if it is incurring loss, the reasons therefor; and

(e) the steps taken to make it viable?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT):

(a) Hotel Samrat was commissioned on 14 November, 1982.

(b) The total investment on Hotel Samrat was of the order of Rs. 19 crores. The Hotel, according to the project report, is likely to break even in the 5th year of operation i.e. 1986-87.

(c) As on 30-6-85, the Hotel has an operating profit of the order of Rs. 57 lakhs and incurred a net loss of Rs. 437 lakhs.

(d) The Hotel is still within its gestation period and is incurring huge debt repayment liability.

(e) The steps to promote the hotel include securing international linkages for its chain use by foreign tourists and intensification of marketing and sales efforts both in the country and abroad.

Restriction on use of pesticides

2647. SHRI M. S. RAMACHANDRAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that some of the pesticides like D.D.T., B.H.C., Lindane, etc., now widely used in the country have already been banned or highly restricted for use in the developed countries;

(b) whether any study has been conducted by the C.S.I.R. in this regard;

(c) if so, what are the findings of the study; and

(d) what action has been taken in this regard?